

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**ORDER BY THE GOVERNOR**

**NOTIFICATION.**

Dated Shillong, the 16<sup>th</sup> January, 2025.

**No. LJ (A) 14/2023/54** – On the recommendation of the Meghalaya Public Service Commission, the Governor of Meghalaya is pleased to appoint the following persons temporarily to the post of Law Officer, in Law Department under Rule 18 read with Rule 10 of the Meghalaya Legal Service Rules 1985 in the pay matrix level 15 plus other allowances as may be admissible under the rules with effect from the date of his/her taking over charge and until further orders: -

1. Shri Samien J. Diengdoh.
2. Shri Marbanshngain Dkhar.
3. Smti Dilme RM Momin.
4. Smti Nosilik R. Marak.

Sd/-  
(C.V.D. Diengdoh),  
Secretary to the Govt. of Meghalaya,  
Law Department.

Memo No. LJ (A) 14/2023/54 -A,

Dated Shillong, the 16<sup>th</sup> January, 2025.

Copy forwarded to: -

1. The Principal Accountant General (A & E), Meghalaya, Shillong for information and necessary action.
2. Shri Samien J. Diengdoh, Riatsamthiah, Block 4, Shillong, Agapae Restaurant, East Khasi Hills, Meghalaya -793001.
3. Shri. Marbanshngain Dkhar, Pohkse West 1, Shillong, House No. 22, East Khasi Hills, Meghalaya -793006.
4. Smti. Dilme RM Momin, Barik Point, Civil Hospital Barik Point, Doctors Quarter, East Khasi Hills, Meghalaya – 793001.
5. Smti Nosilik R. Marak, Rongram, Ganol Apal, Near Eco Park, West Garo Hills, Meghalaya – 794002.

They are to report for duty to the undersigned within 14 (fourteen) days from the date of issue of this notification alongwith the medical fitness certificate from the Medical Superintendent, Civil Hospital, Shillong/Ganesh Das Hospital Shillong for male and female respectively with copy to this Department.

6. The Medical Superintendent, Civil Hospital, Shillong.
7. The Medical Superintendent, Ganesh Das Hospital Shillong
8. Secretariat Administration (Nazarat) Department
9. Secretariat Administration (Accounts) Department
10. Law (B) Department for information.
11. The Treasury Officer, Shillong South Treasury, Shillong for information.
12. The Director of Printing & Stationery, Shillong for favour of publication of the above notification in the next issue of the Meghalaya Gazette and to furnish 20 spare copies of the notification in due course.
- ✓ 13. Guard file.

} For information and necessary action.

By order etc.,



Joint Secretary to the Govt. of Meghalaya,  
Law Department.